

(b) and (c) All appointments in Public Enterprises are made strictly in accordance with the guidelines laid down by the Bureau of Public Enterprises and not on the recommendations of UPSC. These guidelines are as under:—

**Top Posts:** They are filled on the recommendations of the Public Enterprises Selection Board.

**Other Posts** (i) Unless markedly better candidates are available from outside, vacancies are filled by promotion from within a public enterprise. The Public Enterprises Selection Board assists public enterprises in adopting organisational structure to make such promotions possible;

(ii) if internal candidates are not available, preference is given to persons employed in other public enterprises, and

(iii) failing availability of suitable candidates from the above two sources, selection is made from among those working in Government, private sector etc.

**Memorandum from West Bengal  
Regarding Problems of Jute  
Industry**

911. SHRI NIREN GHOSH:  
SHRI CHITTA BASU:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received a note alongwith a memorandum from the West Bengal regarding the problems of jute industry;

(b) if so, the salient points raised therein;

(c) whether Government have taken any initiative to redress the problems;

(d) if so, details thereof; and

(e) if not, the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) A note was received in the month of Aug. 1982 from the West Bengal Government re-

garding the problems faced by the jute industry in West Bengal.

(b) The salient points contained in the note refer to suggestions given by the representatives of the Jute Industry for regulating the availability of jute goods in the internal market by a 'monthly quota' release system and fixation of minimum prices of jute goods.

(c) and (d). Government is keen that jute industry's problems are solved as early as possible. In fact Government have already taken the following ameliorative measures aimed at stimulation of demand for correcting supply-demand situation as far as possible:

1. Grant of CCS on export of jute goods.

2. Purchase of substantial quantity of jute bags from mills through DGS & D from time to time under Essential Commodities Act at Cost-plus prices after linking it with purchase of raw jute from J.C.I.

3. Compulsory use of new jute bags for packing cement.

4. Persuading other user departments to use more jute bags for packing of fertilizers/sugar and foodgrains.

5. Grant of letters of intent for setting up of 100 per cent export oriented units for manufacture of new products.

6. Active participation of STC in export of sacking under a consortium arrangement.

7. Active participation in regional and international level inter-Governmental deliberations to consider measures for stabilization of prices and supplies of jute and Jute products and promotion of an International Jute Organization for enabling corrective actions or global fronts consistent with the interests of both producers and consumers of jute goods.

(e) Does not arise.